

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF MEDICAL LABORATORY & CLINIC PRIVATE LIMITED	
1. Name of corporate person	MEDICAL LABORATORY & CLINIC PRIVATE LIMITED
2. Date of incorporation of corporate person	31/03/1997
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, West Bengal, Kolkata
4. Corporate identity number / limited liability identity number of corporate person	U85110WB1997PTC083791
5. Address of the registered office and principal office (if any) of corporate person	497D BLOCK M, NEW ALIPORE, KOLKATA, WB-700053
6. Liquidation commencement date of corporate person	27th September, 2023
7. Name, address, email address, telephone number, and the registration number of the liquidator	FCMA Birendra Kumar Tripathi 60/2/1, Haripada dutta lane, Golf view apartment, Flat No. 7, 3rd floor, Kolkata-700033 Email: bkt9000@gmail.com Mob.: 9433602746 IBBI/IPA-N003/IPA-ICAI-N00229/2019-20/12679
8. Last date for submission of claims	26th October, 2023
Notice is hereby given that the MEDICAL LABORATORY & CLINIC PRIVATE LIMITED. has commenced voluntary liquidation on 27th September, 2023. The stakeholders of MEDICAL LABORATORY & CLINIC PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 26th October, 2023 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.	
Birendra Kumar Tripathi Date : 29/09/2023 Place : Kolkata Name and signature of the Liquidator Registration No.: IBBI/IPA-N003/IPA-ICAI-N00229 /2019-20/12679	